

CP No. 84(ND) 2010  
RT No.22/2016

Rajneesh Gupta & Ors.

...Petitioners

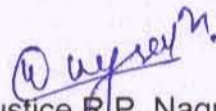
Versus.

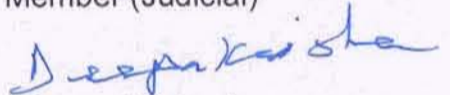
M/s Essar Coatings India Ltd. & Ors.

...Respondents

Present: Mr. Rajansh Thukral, Advocate with Mr. Bhupesh Gupta,  
Practising Company for petitioners.  
Mr. Abhay K. Das, Advocate with Mr. Sanjay Gupta for  
respondents.

Learned counsel for petitioners has handed over the tabulated information as observed in the previous order dated 22.09.2016 to the Bench Officer. The learned counsel submits that in view of the subsequent events of the allotment of more shares during pendency of this petition in which status quo order is in force, he has to file an application for amendment of the pleadings with the documents. Let the needful be done along with proposed amended petition before the next date with advance copy to the other side.  
Adjourned to 27.09.2016.

  
(Justice R.P. Nagrath)  
Member (Judicial)

  
(Deepa Krishan)  
Member(Technical)

September 22, 2016

arora